

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s Vasavi Housing Infrastructure Pvt Ltd**

PETITION NUMBER : **CP(IB)/568(CHE)2017**

APPLICATION NUMBER : **a) IA(IBC)/2340(CHE)/2023
b) IA(IBC)/72/CHE/2022
c) IA(IBC)/1505(CHE)/2022 in IA/72/2022
d) IA(IBC)/307(CHE)/2024
e) MA/723/2019 in TCP/228/2017**

ORDER

203.a. IA(IBC)/2340(CHE)/2023 IN CP(IB)/568(CHE)/2017

203.b. IA(IBC)/72/CHE/2022 IN CP(IB)/568(CHE)/2017

203.c. IA(IBC)/1505(CHE)/2022 in IA/72/2022 IN CP(IB)/568(CHE)/2017

Ld. Liquidator Mr. V. Venkata Sivakumar is present in person. Ld. Counsel Ms.Yajura Devi R.V Counsel for HBs of Thazham Project. Ld. Counsel Mr.JayashankarToti for the Liquidator.

In all the above Applications the Liquidator has prayed for certain reliefs and also payment of Liquidator's fee. The Counsel for the Respondent Ms.Yajura Devi representing Home Buyers of Thazham Project stated that she has made application for change of Liquidator and would also be filing a memo covering all the issues in the above 3 IA's.

Let the pleadings be complete.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

In this case Applicant sought to submit written submissions and the same be allowed by the Registry and copy be served by the Applicant on the Respondents.

Post the Application for hearing on **09.07.2024**.

203.d. IA(IBC)/307(CHE)/2024 IN CP(IB)/568(CHE)/2017

Ld. Counsel Mr. Shyam Rohit for the Land owner.

Let the pleadings be complete.

Post the Application for hearing on **09.07.2024**.

203.e. MA/723/2019 in TCP/228/2017 IN CP(IB)/568(CHE)/2017

Ld. Counsel Mr. Ramaswamy Meyappan for the Applicant. Ld. Counsel Mr. Shyam Rohit for the Land owner. Ld. Counsel Mr. Jayashankar Toti for the Liquidator.

This is in connection with Anicham Project.

Pleadings be complete.

Post the Application for hearing on **09.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

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